

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24736/2023

(Arising out of impugned final judgment and order dated 27-07-2023 in SA No. 650/2018 passed by the High Court Of Judicature At Allahabad)

PARMESHWARI DAYAL & ORS.

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

Date : 03-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Ajit Kumar Singh, Sr. Adv.
Mr. Rohit Kumar Singh, AOR
Mr. Govind Jee, Adv.
Mr. Omanana Kuttan K.K., Adv.
Ms. Rajlakshmi Singh, Adv.
Mr. Prince Ujjawal, Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Adesh Kr. Gill, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Bharpur Singh, Adv.
Mr. Y.P. Singh, Adv.
Ms. Kadambini Arora, Adv.
Ms. Chanchal, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List on 13th August, 2024 (NMD).

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)